

**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**NEW DELHI**

Dated :26.09.2025

Reg: **Judges Roster w.e.f. 29.09.2025 to 17.10.2025.**

<b>Court No.</b>	<b>Day(s) &amp; Time</b>	<b>Bench</b>	<b>Assignment</b>
<b>Court-II</b> [Electricity Bench]	<b>Monday &amp; Thursday</b> 10.30 AM to 01.15 PM	Hon'ble Ms. Seema Gupta <b>Technical Member (Electricity)</b>  <b>AND</b>  Hon'ble Mr. Virender Bhat, <b>Judicial Member</b>	<b>All Fresh appeals/IAs and 'IA for Hearing' and part heard matters of this Bench</b> in connection with the Electricity Act and the Energy Conservation Act
<b>Court-II</b> [Electricity Bench]	<b>Monday &amp; Thursday</b> 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta <b>Technical Member (Electricity)</b>  <b>AND</b>  Hon'ble Mr. Virender Bhat, <b>Judicial Member</b>	All matters ( <b>Hearing of appeals from the List of Finals &amp; List of Short Matters of Court-II</b> ) in connection with the Electricity Act and the Energy Conservation Act.
<b>Court-II</b> [Electricity Bench]	<b>Tuesday &amp; Wednesday</b> 10.30 AM to 01.15 PM <b>and</b> 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, <b>Judicial Member</b>  <b>AND</b>  Hon'ble Mr. Ajay Talegaonkar <b>Technical Member (Electricity)</b>	All matters ( <b>Hearing of appeals from the List of Finals &amp; List of Short Matters of Court-II</b> ) in connection with the Electricity Act and the Energy Conservation Act.
<b>Court-II</b> [Petroleum Bench]	<b>Friday</b> 10.30 AM to 01.15 PM <b>and</b> 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, <b>Judicial Member</b>  <b>AND</b>  Hon'ble Mr. Bhupinder Singh Bhalla <b>Technical Member (P&amp;NG)</b>	All matters in connection with the <b>Petroleum and Natural Gas Regulatory Board Act, 2006</b> assigned to <b>Court-II</b> .

**NOTE: (FOR COURT – I I)**

- (a) **Monday & Thursday -** **All Fresh appeals/IAs and 'IA for Hearing' and part heard matters of this Bench**  
(From 10:30 AM to 01:15 PM)
- (b) **Monday & Thursday** **Hearing of appeals from the List of Finals & List of Short Matters of Court-II**  
(From 02:15 PM to 05:00 PM)
- (c) **Tuesday & Wednesday** **Hearing of appeals from the List of Finals & List of Short Matters of Court-II**  
**10.30 AM to 01.15 PM &**  
**2.15 PM to 5.00 PM**

Contd...

This issues with the approval of the competent authority.

Sd/-  
**(Registrar)**

**Copy to:**

1. PPS to Hon'ble Chairperson
2. PPS/PS to all Hon'ble Members
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4. PS to Dy. Registrar (NS)
5. Steno to Dy. Registrar (MJS)
6. Shri Jatin Chawla, Assistant
7. Shri Jaion, LDC
8. Shri Dhruv, Office Assistant (IT)
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